

Annexure - 9

Name of the Corporate Debtor: Ornat Spaces Private Limited; Date of commencement of CIRP: 29/06/2020; List of creditors as on: 17/05/2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under Verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?					
1	UTI Employees Sai Samrudhi CHSL	MUM/TNA/MHABD/HSG/(TC)/12900/2010-2011	15-07-2020	2,05,79,00,000	Refer Remark	Claim as per Development Agreement	-	-	No	-	-	-	-	Refer note - 1
2														
3														
				2,05,79,00,000	-		-	-		-	-	-	-	

Note:

- 1 The Claim has been admitted on the basis of clause 4.1 of development agreement dated May 18, 2020, wherein it has been agreed that the developer shall handover 152 flats each consisting of 650 sq. ft. carpet area. The claim has been admitted subject to refund of Rs. 27,00,00,000 bank guarantee encashed/invoked by the society
- 2 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.